IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 207
(IB)-115(PB)/2021
IA-4777/2022

IN THE MATTER OF:

Siemens Financial Services Pvt. Ltd. ... Applicant

Versus

Rakesh Saxena ... Respondent
(Personal Guarantor and Ex-Director of Durha Vitrak Private Limited)

Under Section: 95(1) of IBC, 2016

Order delivered on 23.04.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Applicant :
For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notify to 14.05.2024.

Sd/-
(COURT OFFICER)